

Central Administrative Tribunal Principal Bench

OA No. 4161/2015

New Delhi, this the 11th day of March, 2020

Hon'ble Mr. S.N. Terdal, Member (J) Hon'ble Mr. Mohd. Jamshed, Member (A)

Onkar Nath Dubey Age 27 years S/o Sh. Gulab Chandra Dubey R/o C-141, Street No. 6, West Karawal Nagar Delhi – 110090.

...Applicant

(None)

Versus

Staff Selection Commission Through its Chairman Block No. 12, CGO Complex, New Delhi – 3.

And

Staff Selection Commission (Northern Region) Through its Under Secretary (EA) Block No. 12, CGO Complex, New Delhi – 3.

..... Respondent

(By Advocate: Mr. Aamir Shaikh for Mr. Hanu Bhaskar)

ORDER (ORAL)

Mr. S.N. Terdal:

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not present on 22.08.2019, 05.11.2019 and 14.01.2020 also. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

(Mohd. Jamshed) Member (A) (S.N. Terdal) Member (J)

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